<u>In the National Company Law Tribunal, New Delhi</u> <u>Registrar</u>

CP No. 923/2015

SECTION OF THE COMPANIES ACT: 391(2) & 394

In the matter of:

M/s. ANM Fincap Pvt. Ltd. & ors.

..... Petitioner

Order deliver on 05.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s)

None appeared

For the Regional Director:

Shri Manish Raj, Company Prosecutor

For official Liquidator

Ms. Chetana Kandpal, Company Prosecutor

ORDER

None present for petitioner.

Representative of RD requested for one week time to file their report.

Representative of RD is directed to file report of RD before next date of hearing.

List the matter on 12,7,2017.

(Shiv Ram Bairwa) Registrar